

In the National Company Law Tribunal, Jaipur

CP No. 48(ND)/2014

TA No. 17/2018

UNDER SECTION 397/398 OF IBC

In the matter of:

Arun Mehta & Ors. Applicant/Petitioners

VS.

Satramdas Gehrimal Jewellers Pvt. Ltd.Respondent

Order delivered on 13.09.2018

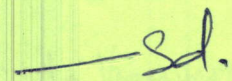
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None appeared.

For Respondent(s) : Vinod Mehta, Adv.

ORDER

None appears for the petitioner however, it is represented by respondent No. 3 appearing as party in person that a communication for adjournment had been sent to the petitioner and in the circumstances a suitable date may be given. Taking into consideration the said representation, the matter is being adjourned to 11.10.2018.



**(R. Varadharajan)
Member (Judicial)**